

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/39/2026

Date:- 28/03/2026

In terms of the State Government Order No.26(55)Jud./2015 Part-II Jaipur dated 10.09.2022 and pursuant to Gazette Notifications dated 28.03.2024 & 02.04.2024, the dates of grant of **SUPER TIME SCALE** of Pay in District Judge Cadre i.e. Rs.199100-224100 (Pay level J-7) to the following Officers are hereby **antedated** as mentioned against their names:-

S. No.	NAME OF OFFICER Sarva Sh./Smt./Ms./Dr.	UID NO.	EARLIER DATE OF GRANT OF SUPER TIME SCALE	ANTEDATE OF GRANT OF SUPER TIME SCALE	REMARKS
1.	BALJIT SINGH	RJ0120	01.08.2021	19.07.2021	
2.	VIKRANT GUPTA	RJ0124	01.08.2021	18.07.2021	
3.	HARUN	RJ0132	01.09.2021	19.07.2021	
4.	RITA TEJPAL	RJ0130	18.10.2021	17.07.2021	
5.	ANANT BHANDARI	RJ0136	18.10.2021	22.07.2021	
6.	ALOK SUROLIA	RJ0134	01.02.2022	15.07.2021	
7.	AJEET KUMAR HINGER	RJ0139	01.06.2022	27.07.2021	
8.	MANCHHARAM SUTHAR	RJ0152	06.06.2022	17.07.2021	
9.	SANJEEV MAGO	RJ0150	08.06.2022	29.07.2021	
10.	KESHAV KAUSHIK	RJ0156	08.06.2022	18.07.2021	
11.	ARUN KUMAR AGRAWAL	RJ0160	25.06.2022	18.07.2021	
12.	SATISH CHAND	RJ0154	01.10.2022	15.07.2021	Since Retd.
13.	RUPA GUPTA	RJ0163	16.01.2023	21.07.2021	
14.	SUNIL KUMAR PANCHOLI	RJ0164	16.01.2023	17.07.2021	
15.	DINESH TYAGI	RJ0166	16.01.2023	18.07.2021	
16.	HARI OM SHARMA ATTRI	RJ0167	16.01.2023	18.07.2021	
17.	ASHOK CHAUDHARY	RJ0169	16.01.2023	17.07.2021	
18.	AJAY SHUKLA	RJ0168	16.01.2023	24.07.2021	
19.	DEEPA GURJAR	RJ0170	01.05.2023	01.02.2022	

BY ORDER

Manoj
28/3
REGISTRAR GENERAL

No.Estt./RJS/B2(i)/06/2016/1273

Date:- 28/03/2026

Copy forwarded to the following for information and necessary action:-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukta, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Jaipur.
7. The Registrar (Vig.)/ (Admn.)/ (Admn.Sub.Court)/ (Rules)/ (Examination)/(Class.)/ OSD(F&I)/O.S.D.(Computer), Rajasthan High Court, Jodhpur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. Judge, Labour Court No.1, Jaipur Metropolitan-II.
10. District & Sessions Judges concerned with the direction to circulate the order amongst concerned officers posted in their judgeship.
11. Concerned retired Judicial Officer.
12. The last posting where concerned retired Judicial Officer was posted.
13. The Director, Rajasthan State Judicial Academy, Jodhpur.
14. Concerned Treasury Officers.
15. P.S. to all Hon'ble Judges sitting at Jodhpur.
16. Computer Cell, RHC, Jodhpur with the direction to upload on the official website of the Rajasthan High Court.

**Personal File/Service-Book Clerk/
T/P Clerk/Jr. Actt./Misc.Clerk/
D.E.Clerk-RJS Estt./
Conf./Accounts/General/
Sub. Court/Statistics/RJS Leave
A.A.O.(Bill)/Pension Cell/
Building Cell/Budget**

Manoj P
28/3
REGISTRAR GENERAL